

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Hearing Schedule for the month of March, 2015 (Advance)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
3.3.2015 Tuesday At 10.30 A.M Transmission Tariff	1.	35/TT/2013	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for 400 kV D/C Kishenpur-Samba T/L alongwith bays at both ends, 01 no. MVA, 400/220 kV ICT-I along with associated bays at Samba and 03 nos 220 kV Line bays under Northern Region System Strengthening Scheme-XXII for tariff block 2009-14 period in Northern Region.
	2.	61/TT/2013	PGCIL	Petition for determination of Transmission tariff of 400 kV 80 MVAR Bus Reactor alongwith associated bays at 400/220 kV Sikar sub-station under System Strengthening scheme in Northern Region for Sasan and Mundra UMPPs for tariff block 2009-14 period.
	3.	162/TT/2013	PGCIL	Approval of Transmission Tariff for assets under "Establishment of Pooling stations at Raigarh (Kotra) and Raipur for IPP Generation Projects in Chhattisgarh (Set "A"/ DPR-I)" in Western Region for tariff block 2009-14.
	4.	291/TT/2013	PGCIL	Approval of Transmission tariff from anticipated DOCO to 31.03.2014 for line bays and reactor at 765/400 kV Raichur Solapur POWERGRID S/S for Raichur-Solapur Transmission Line (Ant.DOCO:01.02.2014) under Transmission System associated with Synchronous Inter-Connection between SR and WR in SR&WR.
	5.	299/TT/2013	PGCIL	Transmission Tariff from DOCO to 31.03.2014 for elements under Transmission System associated with Krishnapatnam UMPP-Part-B in Southern and Western Region.
	6.	303/TT/2013	PGCIL	Approval of transmission tariff for assets under Transmission System for Phase-I Generation projects in Orissa-Part B in Western Region for tariff block 2009-14 period.
	7.	305/TT/2013	PGCIL	Approval under regulation-86 for transmission tariff for 765/400 kv, 1X1500MVA, ICT-2 at Dharamjayagarh S/S along with associated bays (Ant. DOCO 01.01.2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh.
	8.	TT/534/2014	PGCIL	Approval of Transmission tariff for assets under System strengthening-XIX in Southern regional grid for tariff block 2014-19.
	9.	532/TT/2014	PGCIL	Approval of transmission tariff from DOCO to 31.03.2019 for assets under "Provision of Spare Transformers and Reactor in NER" for 2014-19 Tariff Block Period in North-Eastern Region.
	10.	33/TT/2015	PGCIL	Petition for determination of transmission tariff for assets under Northern Regional Transmission Strengthening Scheme in Northern Region for tariff block 2014-19.
	11.	51/TT/2015	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 for determination of Transmission tariff from DOCO to 31.03.2019 for (a) LILO of 2 nd Circuit of Neyveli-Trichy 400kV D/C Line at Nagapatnam Pooling Station along with

				associated bays and (b) Strengthening of Neyveli TS-II-TS-I Exp link with higher capacity conductor under "Transmission System associated Contingency Plan for evacuation of Power from IL &FS (2X600MW)" in Southern Region.
	12.	56/TT/2015	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2014 for determination of Transmission Tariff from DOCO to 31.03.2019 for installation of 1X315 MVA, 400/220 kV ICT at Bhadrawati HVDC back to back station under Installation of Transformer & Procurement of Spare convertor Transformer at Bhadrawati Back to Back station".
	13.	58/TT/2015	PGCIL	Petition for determination of tariff from DOCO to 31.03.2019 under Transmission System Strengthening for Western part of Western Region for IPPs generation projects in Chhattisgarh (IPP D) in WR.
	14.	61/TT/2015	PGCIL	Approval for determination of transmission tariff from DOCO to 31.03.2019 under Transmission System associated with System Strengthening-XVII in Southern Regional Grid in Southern Region.
	15.	62/TT/2015	PGCIL	Approval of Transmission Tariff of assets associated with Northern Region System Strengthening Scheme-XXVII in Northern Region from DOCO/Anticipated DOCO to 31.03.2019.
	16.	64/TT/2015	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2014 for determination of Transmission Tariff from anticipated DOCO to 31.03.2019 for "Essar Gujarat TPS-Bachau 400 kV D/C (triple) line and Extension of Bachau S/S anticipated DOCO-01.04.2015" under "Transmission System for connectivity of Essar Power Gujarat Limited" in Western Region.
	17.	65/TT/2015	PGCIL	Approval of transmission tariff from DOCO of 07.11.2014 to 31.03.2019 for 400KV, D/C (quad) Ballipara-Bongaigaon Transmission Line along with associated bays at Bongaigaon Substation for 2014-19 Tariff Block period in North-Eastern Region. egion.
	18.	66/TT/2015	PGCIL	Approval of transmission tariff from DOCO to 31.3.2019 for 765 KV Line Bay & 3x80 MVAR line reactor at 765 KV Vadodara GIS for Vadodara-Dhule T/L (IPTC) (Ant. DOCO 1.4.2015) under Line bays and reactor provisions at power grid sub-stations associated with system strengthening for western region.
	19.	67/TT/2015	PGCIL	Approval for determination of transmission tariff for the transmission system associated with North East-northern/Western Interconnector-I Project in North Eastern, Northern & Western Region.
	20.	071/TT/2015	PGCIL	Approval of Transmission tariff from DOCO to 31.03.2019 for six (06) nos. Assets under Vindhyachal-IV and Rihand-III (1000 MW) Generation Project in Western and Northern Region.
5.3.2015 Thursday At 10.30.A.M. Generation petition	1.	91/MP/2015	DBP	Petition under Regulation 8 of CERC (Grant of Connectivity, long term Access and Medium term Open Access in inter-State Transmission and related matters) 2009 red with Procedure for drawl of start -up Power for new Generation Stations, 2014 seeking permission for drawl of start-up-power.
	2.	2/RP/2015	NTPC	Petition for Review of the order dated 4.12.2014 d in Petition No. 17/GT/2013 revising the tariff of national Capital Thermal Power Station Stage-II, Dadri (2x490 MW) for the period from 31.1.2010 to 31.3.2014.(On admission)
	3.	03/RP/2015	NTPC	Petition for review of the order dated 5.11.2014 in Petition No.230/GT/2013 in respect of Review of tariff of Korba Super

	4.	04/RP/2015	PGCIL	Thermal Power Station Stage-I & II (2100 MW) for the period from 1.4.2009 to 31.3.2014 after truing up exercise (<i>on admission</i>). Review of order dated 26.12.2014 in Petition No 102/TT/2013 for tariff period 2009-14 in respect of Thermal Power tech Corporation India limited.-Nellore Pooling Station TL with associated bay extensions commissioned on 1.9.2013 in SR .
	5.	523/GT/2014	TPL	Petition for truing up of tariff of SUGEN 1147.5.MW Power Plant of Torrent Power Limited
	6.	186/GT/2014	TPL	Petition for approval of Tariff for SUGEN for the period 1.4.2014 to 31.03.2019.
	7.	156/GT/2013	NHPC	Approval of generation Tariff of URI-II HE Project for the period from 1.12.2011 to 31.03.2014.
10.3.2015 Tuesday At 10.30.A.M. Generation Tariff	1.	251/GT/2013	BBMB	Petition for determination of Tariff for Generation and transmission activities undertaken by the applicant.
	2.	283/GT/2014	NTPC	Petition for approval of Tariff for Khalgaon STPS-II for the period 1.4.2014 to 31.3.2019.
12.3.2015 Thursday At 10.30 A.M. Miscellaneous Petitions	1.	I.A.No.10/2015 in Petition No. 341/SM/2013	IEX	Regulatory oversight of the management and governance of Indian Energy Exchange Limited.
	2.	92/MP/2015	PGCIL	Petition seeking direction with regard to difficulties in implementing some of the direction given in the Order dated 16.2.2015 in Petition No.92/MP/2014 along with I.A.s
	3.	526/MP/2014	NPCL	Petition under Regulation 7 read with Regulation 12 of the CERC (Grant of Connectivity, Long-term Open Access and Medium term Open Access in Inter-State Transmission and related matters) Regulations, 2009 seeking LTA for importing power from inter - State Sources.
	4.	520/MP/2014	VWILLP	Petition under Regulation 7 Read with Regulation 14 of the CERC (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy generation) Regulations, 2010 seeking issuance of Renewable Energy Certificate for the 4 MW and 10.4 MW Projects.
	5.	54/MP/2015	SPL	Petition under CERC (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010 for issuance of Certificate from the date of Commissioning.
	6.	55/MP/2015	JITPL	Petition for the relinquishment of the Long term Open Access under the Bulk Power Transmission Agreement dated 13.5.2010 under Regulation 18 read with Regulation 32 of the CERC (Grant of Connectivity, Long Term Access and Medium Term Open Access in Inter- State Transmission and related matters) Regulations, 2009.
	7.	136/MP/2014	PGCIL	Petition under Section 79 of the Electricity Act, 2003 and regulation 32 of the CERC (Grant of Connectivity, long term access and medium term Open Access in Inter-State transmission and related matters) Regulation,2009
	8.	311/MP/2014	PGCIL	Approval of signing of Long Term Access Agreement for Transmission System for immediate evacuation of power from Darlipalli TPS and Grant of regulatory Approval for execution of transmission system.
	9.	72/MP/2015	RIL	Petition for assignment of Transmission License in favor of Reliance infrastructure Limited Under Section 17 (3) of the

	10.	402/MP/2014	SPL	Electricity Act, 2003. Petition under Section 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding and Article 13.2 (b) of the Power Purchase Agreement executed between Sasan Power Limited and the Procurers for compensation due to Change in Law impacting revenues and costs during Operating period.
	11.	80/MP/2015	TPTCL	Petition under Section 66 read with Section 79 (1) (k) and other appropriate provisions of the Electricity Act, 2003 seeking appropriate orders/directions to the respondents to allow/enable the petitioner to sell the power procured by it, from the hydro generation project being developed Dagachhu Hydro Power Corporation in Bhutan through Power Exchanges, in terms of the Commission's order dated 11.9.2014 in Petition No. 187/MP/2014.
17.3.2015 Tuesday At 10.30 A.M. Transmission Tariff	1.	01/RP/2015	PGCIL	Petition for review of order dated 31.1.2014 in Petition No. 79/TT/2012.
	2.	98/TT/2013	PGCIL	Petition for determination of Transmission Tariff for spare ICT at Bhiwadi under Provision of Spare interconnecting transformers (ICTs) and Reactors for Northern, Eastern, Southern and Western Region for tariff block 2009-14.
	3.	47/TT/2013	PGCIL	Approval of Transmission tariff for 315 MVA, 400/220/33 kV 3-Phase Spare Transformer at Madurai sub-station (Ant. DOCO: 01.02.2013) & 400, 80 MVAR Spare reactor at Gooty SS (DOCO: 01.01.2013) under Provision of Spare ICTs and Reactors for Southern Region from DOCO to 31.03.2014.
	4.	181/TT/2013	PGCIL	Determination of Fees and Charges for Fibre Optic Communication System in Lieu of existing Unified Load Despatch & Communication (ULDC) Microwave Links in Southern Region for the period 2009-14 block.
	5.	296/TT/2013	PGCIL	Approval of Transmission tariff for (i) Aurangabad-Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola-Aurangabad (MSETCL) line to Aurangabad along with associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I along with associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II along with associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31.3.2014.
	6.	37/TT/2014	PGCIL	Approval of Transmission Tariff for assets under "Common System associated with ISGS projects in Krishnapatnam area of Andhra Pradesh in Southern Region".
	7.	077/TT/2015	PGCIL	Approval of Transmission tariff for assets:02 Nos. 400 kV Line bays at Bhiwani (POWERGRID) sub-station under "Construction of 02 Nos. 400kV Line bays at Bhiwani" in Northern Region.
	8.	078/TT/2015	PGCIL	Approval of Transmission Tariff for assets under "BARH-TPS II" in Northern Region.
19.3.2015 Thursday At 10.30 A.M Generation Tariff	1.	220/GT/2013 and 132/GT/2014	NTPC Sail	Petition for Revision of tariff of Bhilai Expansion Power Plant (2x250 MW) for the period from 21.10.2009 to 31.3.2014 - truing up of tariff determined by the Commission's order dated 29.07.2010 in Petition No. 308/2009.
	2.	434/GT/2014	JPVL	Approval of Generation tariff of Jaypee Karcham Wangtoo Hydro-Electric Project (Karcham Wangtoo HEP) for 2014-19 tariff Block.
19.3.2015 Thursday At 3.00 P.M.	1.	4/SM/2015	-	Public hearing on determination of generic levelised generation tariff for renewable energy sources, applicable during financial year 2015-16.
	2.	5/SM/2015	-	Public hearing on benchmark capital cost for Solar Power Project for the year 2015-16.

24.3.2015 Tuesday At 10.30 A.M. Miscellaneous Petitions	1.	96/MP/2015	CPCL	Petition Under Section 79 (1) (C) and Section 79 (1) (F) of the Electricity Act,2003 read with CERC (Grant of Connectivity, Long term Access and Medium-Term Open Access in Inter-State Transmission and Related Matters) Regulations 2009 .(On admission)
	2.	521/MP/2014	NLCL	Petition for adoption of Corporate tax for grossing up return on equity for the financial year 2012-13 and to claim Return on Equity with grossed up Corporate Tax rate for FY 2012-13 and 2013-14), considering the implied disallowance of contribution towards superannuation fund under 43 B of IT Act in FY 2011-12 and allowance of the same in FY 2012-13.
	3.	17/SM/2014	Suo-Motu	Petition regarding default in payment of Unscheduled Interchanges (UI) Deviation Settlement Charges for the energy drawn in excess of the drawl schedule by Uttar Pradesh Power Corporation Limited.
	4.	29/MP/2015	PGCIL	Petition for approval for execution of the transmission system for Ultra Mega Solar Power park (UMSPP) having capacity of 1000 MW in Anantpur district, AP.
	5.	383/MP/2014	MPPGCL	Application under Clause 4 Part -7 of CERC (Indian Electricity Grid Code) Regulations 2010 for extension of time for implementation of Restricted Governor Mode Operation (RGMO), as required under Clause 5.2 (f) of the Regulation, in respect of certain Thermal & Hydel Generating Stations operated by the Madhya Pradesh Power Generating Co. Limited.
	6.	451/MP/2014	PKTCL	Application for approval under Section 17 (3) of the Electricity Act, 2003 for creating security in favour of Security Trustee pursuant to unattested deed of hypothecation by way of hypothecation on project assets for benefit of the lenders/security trustee of the project, for the transmission line i.e. Purulia PSP (WB)-Ranchi (PG) 400 kV D/C line and Kharagpur (WBSETCL)-Chaibasa (PG) 400 kV D/C line.
	7.	452/MP/2014	RAPP	Application for approval under Section 17 (3) of the Electricity Act, 2003 for creating security in favour of Security Trustee pursuant to unattested deed of hypothecation by way of hypothecation on project assets for benefit of the lenders/security trustee of the project, for RAPP-Shujalpur 400 kV D/C transmission line
	8.	526/MP/2014	NPCL	Petition under Regulation 7 read with Regulation 12 of the CERC (Grant of Connectivity, Long-term Open Access and Medium term Open Access in Inter-State Transmission and related matters) Regulations, 2009 seeking LTA for importing power from inter-State Sources.
26.3.2015 Tuesday At 10.30 A.M. Transmission tariff	1.	277/GT/2014	NTPC	Petition for determination of tariff of NTECL - Vallur Thermal Power Project (3x500 MW) for the period from 01.04.2014 to 31.03.2019.
	2.	297/TT/2013	PKTCL	Transmission Tariff from DOCO to 31.03.2014 for section of 400 KV (Quad) S/C Parbati -Koldam Transmission Line(CKT-II) starting from LILO point of Parbati-III HEP to LILO Point of Parbati Pooling Station (DOCO-1.8.2013) under Northern Region for tariff block 2009-14.
	3.	33/TT/2013	PGCIL	Transmission Tariff of Sasan UMPP TS (Group I) in Northern Region for tariff block 2009-14 period.
	4.	44/TT/2013	PGCIL	Transmission Tariff for LILO of 220 KV Misa Kathalguri Transmission Line at Mariani along with Switching Station and other assets under Transmission System associated with Pallatana Gas Based Power Project and Bongaion Thermal Power Station.
	5.	48/TT/2013	PGCIL	Transmission Tariff for Vallur-TPS Melakottaiyur under

	6.	60/TT/2013	PGCIL	Supplementary Transmission system associated with Vallur TPS.
	7.	292/TT/2013	PGCIL	Transmission tariff for Part of 400 KV D/C Vapi-Navi Mumbai TL and other assets under WRSS-V Transmission system.
				Transmission Tariff of 125 MVAR 400 KV Bus Reactor along with associated bays at Patna S/S under Transmission System for "Transfer of Power from Generation Projects in Sikkim to NR/WR Part-B in Eastern Region for CERC tariff block 2009-14 period.
31.3.2015 Tuesday At 10.30 A.M. Miscellaneous Petitions	1.	163/MP/2012	BPSL	Petition under Section 79 (1) (f) of the Electricity Act, 2003 read with Regulation 20 of the CERC (open access in inter-State transmission) Regulations, 2008 towards unpaid unscheduled inter-change charges for the period ranging from 28.8.2005 to 31.12.2006
	2.	I.A. No.10/2015 in Petition No. 341/SM/2013	IEX	Regulatory oversight of the management and governance of Indian Energy Exchange limited.
	3.	72/MP/2015	RIL	Petition for assignment of Transmission License in favour of Reliance infrastructure Limited Under Section 17 (3) of the Electricity Act, 2003.
	4.	519/TT/2014	SRLDC	Truing up petition under regulation 5 of CERC (Fees & Charges of RLDC & other related matters) Regulation 2009 read with Regulation III of CERC (Conduct of Business), regulations, 1999 for SRLDC Charges for the control period 01.04.2009 to 31.03.2014.
	5.	522/TT/2014	POSOCO WRLDC	Truing up petition under Regulation 5 of CERC (fees & charges of RLDC and other related matters) regulations 2009 read with Regulation 111 of the CERC (Conduct of Business) Regulations, 1999 for WRLDC Charges for the control period 01.04.2009 to 31.03.2014.
	6.	524/TT/2014	POSOCO NLDC	Truing up petition under regulation 5 of CERC (fees & Charges of RLDC & other related matters) Regulation 2009 for NLDC Charges for the control period 01.04.2009 to 31.03.2014.
	7.	525/TT/2014	POSOCO NRLDC	Truing up application under regulation 5 of CERC (fees & Charges of Regional Load despatch Centre and other related matters) Regulations 2009 read with Regulations 111 of the CERC (Conduct of Business) Regulations 1999 for NRLDC Charges for the control period 01.04.2009 to 31.03.2014.
	8.	541/TT/2014	POSOCO NERLDC	Truing up petition under regulation 5 of CERC (Fees & charges of RLDC & other related matters) regulations, 2009 read with Regulation 111 of CERC Conduct of Business Regulations 1999 for NERLDC Charges for the control period 01.04.2009 to 31.03.2014.
	9.	542/TT/2014	POSOCO ERLDC	Truing up petition under regulation 5 of CERC (fees & Charges of Regional Load despatch Centre and other related matters) Regulations 2009 read with Regulations 111 of the CERC (Conduct of Business) Regulations 1999 for ERLDC Charges for the control period 01.04.2009 to 31.03.2014.

Sd/-
(T. D. PANT)
Deputy Chief (Legal)
26.3.2015